

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

RP No. 1 OF 2019 & IA No. 1518 OF 2019

Dated: 21st October, 2019

In the matter of:

Pragati Power Corporation Ltd

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **04.12.2019**.

Court Master

NR